

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29-04-2021 AT 10.35 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1230/2019 IN MA/1009/2019
IN
PETITION NUMBER : IBA/434/2019
NAME OF THE PETITIONER : Deepa Venakat Ramani (RP)
M/S Santhosh Hospitals Pvt Ltd
NAME OF THE RESPONDENTS : Santhosh Mahalingam & 3 others
UNDER SECTION : Sec 19, 60(5) of IBC, 2016

ORDER

In view of NCLT, New Delhi order dated 19.04.2021, matter is re-posted to
22.06.2021.


[K. NATARAJAN]
Deputy Registrar)

vs